

Title: Introduction of the Cinematograph (Amendment) Bill, 1998 (Substitution of new section for section 3, etc.).

15.42-1/2 hrs.

DR. T. SUBBARAMI REDDY (VISAKHAPATNAM): Sir, I beg to move for leave to introduce a Bill further to amend the Cinematograph Act, 1952.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Cinematograph Act, 1952."

The motion was adopted.

DR. T. SUBBARAMI REDDY (VISAKHAPATNAM): I introduce the Bill.

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